

NOTIFICATIONS UNDER EXPORT (QUALITY CONTROL AND INSPECTION) ACT

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

- (i) The Export of Non-baled Coir Yarn (Inspection) Amendment Rules, 1973, published in Notification No. S.O. 1927 in Gazette of India dated the 14th July, 1973.
- (ii) The Export of Coir Mattings (Inspection) Amendment Rules, 1973, published in Notification No. S.O. 1928 in Gazette of India dated the 14th July, 1973.
- (iii) The Export of Human Hair (Inspection) Amendment Rules 1973, published in Notification No. S.O. 1929 in Gazette of India dated the 14th July, 1973.
- (iv) The Export of Coir Yarn (Inspection) Amendment Rules 1973, published in Notification No. S.O. 1930 in Gazette of India dated the 14th July, 1973.
- (v) The Export of Coir Product (Inspection) Amendment Rules 1973, published in Notification No. S.O. 1931 in Gazette of India dated the 14th July, 1973.

[Placed in Library. See No. LT-5293/73].

ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table following 3 Bills passed by the Houses of Parliament during the current session and assented to since a

report was last made to the House on the 24th July, 1973:—

- (1) The Manipur Appropriation Bill, 1973
- (2) The Andhra Pradesh Appropriation (No. 2) Bill, 1973
- (3) The Orissa Appropriation (No. 2) Bill, 1973

**PAPERS LAID ON THE TABLE—
Contd.**

REPORT OF COMMITTEE ON UNEMPLOYMENT

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKATASWAMY): I beg to lay on the Table:

- (i) A copy of the Report (in English) of the Committee on Unemployment (Vols. I & II).
- (ii) A copy of the summary (Hindi version) of the main conclusions and recommendations of the Committee on Unemployment.
- (iii) A statement (Hindi and English versions) explaining reasons for not laying the Hindi versions of the Report mentioned at (1) above simultaneously.

[Placed in Library. See No. LT-5294/73]

12. 50 hrs.

ARREST OF MEMBERS

MR. SPEAKER: I have to inform the House that I have received the following wireless message, dated the 2nd August 1973, from the Superintendent of Police, Kottayam, Kerala:—

"I have the honour to inform you that Sarvashri M. M. Joseph